

Parliament Session Wrap

Budget Session: January 31, 2024 to February 10, 2024

Government Bills passed by Parliament during the Budget Session

Short Title	Key Objectives
*The Water (Prevention and Control of Pollution) Amendment Bill, 2024	Amends the Water (Prevention and Control of Pollution) Act, 1974 to decriminalise several violations, and impose penalties instead.
*The Public Examination (Prevention of Unfair Means) Bill, 2024	Penalises certain offences related to public examinations such as leaking question papers, tampering with documents, or conducting fake exams.
*The Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024	Amends local body laws to extend reservation to other backward classes and extends certain powers to the State Election Commission.
*The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024	Adds Bondo Porja, Khond Porja, and Konda Savaras to the list of Scheduled Tribes in Andhra Pradesh.
*The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024	Introduces certain changes to the list of Scheduled Castes and Scheduled Tribes for the state of Odisha.
The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023	Adds Valmiki as a synonym of Chura, Balmiki, Bhangi, and Mehtar communities in list of Scheduled Castes in UT of Jammu and Kashmir.
The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023	Separates lists for UTs of Jammu and Kashmir, and Ladakh, and adds four communities to the list of Scheduled Tribes in Jammu and Kashmir.
*The Finance Bill, 2024	Gives effect to tax proposals of the central government for the year 2024-25.
*The Appropriation (Vote on Account) Bill, 2024	Authorises expenditure from the Consolidated Fund of India for the part of the financial year 2024-25.
*The Appropriation Bill, 2024	Authorises additional expenditure from the Consolidated Fund of India for the financial year 2023-24.
*The Jammu and Kashmir Appropriation Bill, 2024	Authorises additional expenditure from the Consolidated Fund of the Union Territory of Jammu and Kashmir for the financial year 2023-24.
*The Jammu and Kashmir Appropriation (No.2) Bill, 2024	Authorises expenditure from the Consolidated Fund of the Union Territory of Jammu and Kashmir for the part of the financial year 2024-25.

Note: * Bill was introduced in this session.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills passed by Lok Sabha and pending in Rajya Sabha

Short Title	Introduced on	Status
The Inter-State River Water Disputes (Amendment) Bill, 2019	25 Jul 2019	Passed by Lok Sabha on 31 Jul 2019

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills introduced in earlier sessions and pending in both Houses

INTRODUCED IN LOK SABHA		
Short Title	Introduced on	Status
The Electricity (Amendment) Bill, 2022	8 Aug 2022	Referred to Standing Committee on 8 Aug 2022
The Prohibition of Child Marriage (Amendment) Bill, 2021	21 Dec 2021	Referred to Standing Committee on 21 Dec 2021
The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	11 Dec 2019	Standing Committee Report on 29 Jan 2021

INTRODUCED IN RAJYA SABHA

Short Title	Introduced on	Status
The Pesticides Management Bill, 2020	23 Mar 2020	Standing Committee Report on 21 Dec 2021
The Registration of Marriage of Non-Resident Indian Bill, 2019	11 Feb 2019	Standing Committee Report on 13 Mar 2020
The Constitution (125th Amendment) Bill, 2019	6 Feb 2019	Standing Committee Report on 5 Mar 2020
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019	9 Jan 2019	Not referred to Standing Committee
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Not referred to Standing Committee
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
The Constitution (79th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Status of Government Bills

Bills pending before session	26
Bills introduced during the session	10
Bills passed during the session	12
Bills withdrawn during the session	0
Bills pending at the end of the session	24

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